

**OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

The following Intra transfers & postings are being made in Official exigency with immediate effect :

SN	Name & Emp. Code of the Official	From	To
1.	Bhupal Singh EC: 90761	Civil Nazir in the Courts of Ms. Barkha Gupta, Ld. District Judge (Commercial Court)-06 AND Sh. Vivek Beniwal, Ld. ACJ-cum-CCJ-cum-ARC Distt: Central THC	Civil Nazir in the Courts of Ms. Barkha Gupta, Ld. District Judge (Commercial Court)-06 AND Sh. Umed Singh, Ld. District Judge (Commercial Court)-05 AND Ms. Kaveri Baweja, Ld. District Judge (Commercial Court)-07 Distt: Central THC
2.	Narender Kumar Sharma EC: 90706	Civil Nazir in the Courts of Dr. Kamini Lau Ld. District Judge (Commercial Court)-02 AND Sh. Umed Singh, Ld. District Judge (Commercial Court)-05 Distt: Central THC	Civil Nazir in the Courts of Dr. Kamini Lau Ld. District Judge (Commercial Court)-02 AND Sh. Rajesh Malik, Ld. ADJ-06 Distt: Central THC
3.	Parminder Kumar EC: 90672	Civil Nazir in the Courts of Sh. Sanjeev Kumar Aggarwal Ld. District Judge (Commercial Court)-01 AND Sh. Sachin Sood, Ld. ADJ-01 Distt: Central THC	Civil Nazir in the Courts of Sh. Sanjeev Kumar Aggarwal Ld. District Judge (Commercial Court)-01 AND Sh. Ajay Pandey, Ld. District Judge (Commercial Court)-10 Distt: Central THC AND Sh. Sanjay Sharma-II, Ld. District Judge (Commercial Court)-11
4.	Ram Niwas EC: 90678	Civil Nazir in the Courts of Ms. Illa Rawat, Ld. District Judge (Commercial Court)-03 AND Sh. Anil Kumar Sisodia, Ld. District Judge (Commercial Court)-04 Distt: Central THC	Civil Nazir in the Courts of Ms. Illa Rawat, Ld. District Judge (Commercial Court)-03 AND Sh. Anil Kumar Sisodia, Ld. District Judge (Commercial Court)-04 AND Sh. Sanjeev Kumar Singh, Ld. District Judge (Commercial Court)-13 Distt: Central THC

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5.	Bikram Singh EC: 90581	Naib Nazir in the Courts of Sh. Deepak Garg, Ld. District Judge (Commercial Court)-09 AND Sh. Alok Shukla, Ld. ADJ-07 Distt: Central THC	Naib Nazir in the Courts of Sh. Deepak Garg, Ld. District Judge (Commercial Court)-09 AND Sh. Amit Kumar, Ld. District Judge (Commercial Court)-08 AND Ms. Ravinder Bedi, Ld. District Judge (Commercial Court)-12
6.	Harish Kumar Pahwa EC: 50027/ 77385866	Naib Nazir in the Court of Sh. Ashutosh Kumar, Ld. PO (MACT)-01 Distt: Central THC	Naib Nazir in the Court of Sh. Alok Shukla, Ld. ADJ-07 Distt: Central THC
7.	Kishori Lal EC: 90744	Civil Nazir in the Court of Sh. Pankaj Sharma, Ld. PO (MACT)-02 Distt: Central THC	Civil Nazir in the Courts of Sh. Ashutosh Kumar, Ld. PO (MACT)-01 AND Sh. Pankaj Sharma, Ld. PO (MACT)-02 Distt: Central THC
8.	Naveen Kumar EC: 90931	Naib Nazir in the Courts of Sh. Amit Kumar, Ld. District Judge (Commercial Court)-08 AND Sh. Neeraj Sharma, Ld. ADJ-04 Distt: Central THC	Naib Nazir in the Court of Sh. Neeraj Sharma, Ld. ADJ-04 Distt: Central THC
9.	Vijay Pal Singh EC: 90770	Civil Nazir in the Courts of Ms. Kaveri Baweja, Ld. District Judge (Commercial Court)-07 AND Sh. Rajesh Malik, Ld. ADJ-06 Distt: Central THC	Civil Nazir in the Courts of Sh. Sachin Sood, Ld. ADJ-01 AND Sh. Vivek Beniwal, Ld. ACJ-cum-CCJ-cum-ARC Distt: Central THC

1. Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

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2. All the above mentioned Nazirs who are transferred shall be **STAND RELIEVED** from their respective postings forthwith. Further, they are also directed to handover the complete charge to the official who has been transferred/posted in his place and submit a completion report thereto, within 10 days to the Dealing Officials, Personal File, Central, THC for necessary information.

*Baeldke Suby*  
16/9/23

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) (OFFICIATING)  
DELHI

No. 69672-737/ADMIN-III/Central/F.1(3)/P&T/2023

Dated, Delhi the 16 SEP 2023

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge, Central, Delhi.
2. The Officers Concerned.
3. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, Delhi.
4. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
5. Dealing Officials, Leave Seat, Accounts Branch Central, Delhi.
6. The Officials concerned.
7. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
8. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

*Sabbar*  
16/09/23

Administrative Officer (Judl.), Admin.III  
O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), Delhi